

## HIGH COURT OF JUDICATURE FOR RAJASTHAN BENCH AT JAIPUR

D.B. Civil Writ Petition No. 7451/2020

Prithviraj Meena & Ors.

----Petitioners

Versus

The Honble Speaker & Ors.

----Respondents

For Petitioner No.1

Mr. Lokesh Kumar Sharma Advocate.

For Petitioner Nos.2 to 19

Mr. Divyesh Maheshwari Advocate.

For Respondent Nos.1 & 2

Mr. M.S. Singhvi, Advocate General with Mr. Sheetanshu Sharma Advocate & Mr. Darsh Pareek

Advocate.

प्रत्यमेव जवत Not Por Respondent No.3

Mr. Prateek Kasliwal Advocate.

For Respondent No.4

Mr. Banwari Singh Advocate.

For Respondent No.5

Mr. Poonam Chand Bhandari

Advocate

For Respondent No.6

None.

For Respondent No.7

Mr. Vimal Chand Chaudhary

Advocate.

For Respondent No.8

Mr. R.D. Rastogi, Additional Solicitor General with Mr. Devesh Yadav

Advocate.

## HON'BLE THE ACTING CHIEF JUSTICE MR. MANINDRA MOHAN SHRIVASTAVA HON'BLE MR. JUSTICE SAMEER JAIN

## Judgment / Order

## 25/04/2022

Mr. Divyesh Maheshwari, counsel for the petitioners No.2 to 19 would submit that he pleads no instructions qua petitioners No.2 to 19.

[CW-7451/2020]



As no instructions have been pleaded on behalf of the petitioners No.2 to 19, issue notice to the petitioners No.2 to 19 for fixed date of hearing on 25.05.2022.

(MANINDRA MOHAN SHRIVASTAVA), ACTING CJ (SAMEER JAIN),J

Sanjay Kumawat-47

